

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,
NEW BOMBAY BENCH, NEW BOMBAY.

Tr.Application No.89 of 1987

Shri B.B.Makwana,
At: Bushirwaddo,
Diu.

.. Applicant

V/s.

1. Shri J.A.Varela,
Asstt.Director of Education
(Administration)
At: Directorate of Education,
Panaji,
Goa.
2. Union of India
through the Administrator
of Goa, Daman and Diu. .. Respondents.

Coram: Hon'ble Vice-Chairman, Shri B.C.Gadgil
Hon'ble Member(A), Shri J.G.Rajadhyaksha

Tribunal's Order:-

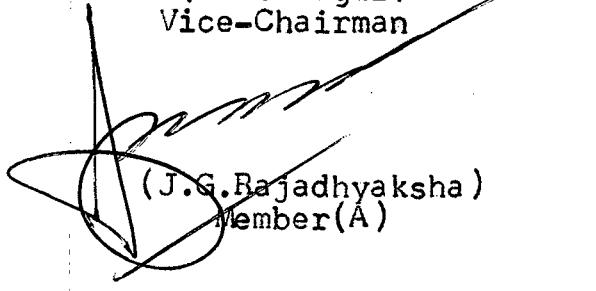
Date : 25.2.1988

(PER: Shri B.C.Gadgil, Vice-Chairman)

Writ Petition No.179 of 1985 of the file of the High Court of Bombay, Panaji Bench is transferred to this Tribunal. In this application the applicant (Petitioner) is challenging his transfer from Diu to Daman. When the notices were issued to the parties, the applicant has filed Misc.Petition No.100/88 stating therein that the said transfer has been cancelled and that, therefore, he has no grievance. He has, therefore, prayed that he may be allowed to withdraw the application.

2. Misc.Petition No.100/88 is allowed and disposed of. Transferred Application No.89 of 1987 is disposed of as withdrawn.


(B.G.Gadgil)
Vice-Chairman


(J.G.Rajadhyaksha)
Member(A)